

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
STARRED QUESTION NO. *128
TO BE ANSWERED ON 28.07.2021**

RESTORATION OF MPLADS FUND

***128. SHRIMATI HARSIMRAT KAUR BADAL:**

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government has relaxed the conditions of MPLAD Scheme and if so, the details thereof;

(b) whether the Government is aware that in this pandemic when lakhs of people are dying, there is an emergent need to help people and Members of Parliament are not able to help these people because Government has frozen the MPLADS fund for two years, i.e., 2020 and 2021;

(c) whether the Government in view of the emergency situation in the country, will restore the frozen funds; and

(d) whether the Government also plans to increase the MPLADS allocation from Rs.5 crore to Rs.10 crore?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a) to (d) A statement is laid down on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. *128 TO BE ANSWERED ON 28th JULY 2021

(a) The Members of Parliament Local Area Development Scheme (MPLADS) is governed by a set of guidelines, which are revised from time to time based on the needs of the community with emphasis on creation of durable assets. During the covid-19 pandemic, the Government allowed purchase of testing, screening and other facilities including installation of Oxygen plants in Government hospitals and dispensaries under MPLADS, by relaxing the guidelines. The extant MPLADS guidelines was last issued by the Ministry in June 2016. Subsequent changes made in the guidelines are at Annexure I.

(b) The Government is aware that there has been an emergent need to help people in this pandemic. Accordingly, the Cabinet in its meeting held on 6th April, 2020 decided not to operate MPLADS for the Financial Years 2020-21 and 2021-22; and place the MPLADS funds for these two-years at the disposal of Ministry of Finance to meet the emergent needs of people. The funds saved from the MPLAD Scheme have been utilized to enhance the allocation of funds for improving health infrastructure, provide free ration under PM Garib Kalyan Yojana, and free vaccination for the people.

However, on requests made by Members of Parliament, the Government released Rs. 1107.5 crore against the pending instalments of 2019-20 and previous years in 2020-21 to clear the committed liabilities and help the people during the covid-19 pandemic. The Government has also decided to release all pending instalments of 2019-20 in respect of Members of Parliament of Lok Sabha and Rajya Sabha during 2021-22, subject to the fulfilment of eligibility criteria and submission of eligible documents by district Authorities, as per the MPLADS guidelines.

(c) & (d) There are no proposals under consideration of the Government for restoration of MPLADS funds for the Financial Years 2020-21 and 2021-22 and to increase the MPLADS allocation from Rs.5 crore to Rs.10 crore.

INFORMATION WITH REGARD TO PART (a) OF LOK SABHA STARRED QUESTION No. *128 TO BE ANSWERED ON 28.07.2021

S. No.	Subject	Date of issue
1.	Utilization of MPLADS funds for persons with disabilities	05 th September, 2016
2.	Inclusion of Gramin Banks / Regional Rural Banks in the Guidelines on MPLADS	07 th September, 2016
3.	Release and Management of MPLADS funds in respect of Rajya Sabha MPs re-elected without break	07 th September, 2016
4.	Financial assistance to be provided under MPLADS to differently abled persons with disabilities	06 th October, 2016
5.	Submission of Utilization Certificate and Audit Certificate for release of 02nd instalment of MPLADS funds	02 nd November, 2016
6.	Installation of fixed Wi-Fi system in educational institutions, villages and selected locations	28 th November, 2016
7.	Provision of Solar Lighting Systems	20 th December, 2016
8.	Release of MPLADS funds	29 th December, 2016
9.	Equipment for Skill Development and Training	16 th February, 2017
10.	Selection of the Implementing Agency	23 rd February, 2017
11.	Release of MPLADS funds	28 th August, 2017
12.	Utilization of MPLADS funds for SC/ST inhabited areas	18 th September, 2017
13.	Allocation of MPLADS funds for the works of Trusts/ Societies	25 th September, 2017
14.	Clarification on One MP-One Idea Scheme under MPLAD Scheme	01 st December, 2017
15.	All Implementing Agencies will carry out expenditure using PFMS-EAT module with immediate effect	03 rd January, 2018
16.	Utilization of Administrative Expenses under MPLADS	08 th April, 2018
17.	Contribution for rehabilitation works in state of Kerala	18 th September 2018
18.	Revised Procedure for taking up rehabilitation and reconstruction works in areas affected by severe calamity under MPLADS	26 th October, 2018
19.	Admissibility of laptop as an eligible item under MPLADS	25 th February, 2019
20.	Release of balance of MPLADS funds left by the predecessor MP in a Lok Sabha Constituency (Fund not committed for works of the predecessor MP)	12 th March 2020
21.	One-time dispensation under MPLADS for purchase of testing, screening and other facilities in connection with COVID-19	24 th March 2020
22.	Non-operation of Member of Parliament Local Area Development Scheme (MPLADS) for two years (2020-21 & 2021-22) for managing the health and adverse impact of COVID-19 on the society	08 th April 2020

23.	Purchase of Stubble Clearing and Super Seeder Machines under MPLADS	19 th October 2020
24.	Extension of one time dispensation under MPLADS for purchase of testing, screening and other facilities and setting up of independent oxygen manufacturing plants in Government Hospitals/Dispensaries as a one-time measure in connection with COVID-19	30 th April 2021
25.	Release of pending instalments of FY 2019-20 under MPLADS	02 nd June 2021

Note: the above circulars/ amendments may be accessed at www.mplads.gov.in
